

O.A. 36/99

Order dated 24.7.2001

Seen the Memo filed by Deputy Chief Engineer (Construction)/Headquarters, Bhubaneswar, who has stated that the order of the Tribunal with regard to payment of arrears has been complied with and arrears have been paid.

I heard Ms. S.L. Patnaik, Jr. A.S.C. for the respondents and Shri H.M. Dhal, learned counsel for the applicants and perused the record. In view of Memo filed, no further order in this case is warranted. The personal appearance of Shri S.K. Sain, Jr.

Chief Engineer (Construction) S.E. Railway, Bhubaneswar is dispensed with.

It is submitted by Ms. Patnaik that applicant No. 9 (Sashadhar Swain) in this case had earlier approached the Tribunal in O.A. 575/94 and his case has been dealt with in the order disposing of the said O.A. In view of this, the O.A. is dismissed in so far as Shri Sashadhar Swain (applicant No. 9) is concerned.

Handed over copies of orders to both sides.

Somnath Sin
Vice-Chairman
24.7.2001
Member (J)

Four copies
of order
dt. 24.7.2001
issued to
counsel for
both sides.
Dg
25/7/01
S.O.C.